

ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH: GUWAHATI

T. P. No.4/391/393/GB/2017
(C. P. No.08/2013)

Under Section: 434 of the Companies Act, 2013

In the matter of:

M/s. Lafarge India Pvt. Ltd. ... Petitioner

-Versus-

M/s. Gagri & Associates Pvt. Ltd. ... Respondent

Coram:

Hon'ble Mr. Justice P. K. Saikia, Member (J)

For the Petitioner : Mr. Rakesh Sarmah


For the Respondent : None

Date of Order: 10-07-2017

ORDER

Mr. Rakesh Sarmah, learned Counsel for the Petitioner is present today at the time of hearing. Despite service of notice, no one appeared on behalf of the Respondent Company.

Mr. Rakesh Sarmah, the learned Counsel appearing for the Petitioner prayed that the matter may be adjourned to 12-07-2017 as he requires to obtain further instructions in the matter from the Petitioner. Request of the learned Counsel for the Petitioner is accepted and the matter is adjourned to 12-07-2017.


Member (Judicial)
National Company Law Tribunal
Guwahati Bench: Guwahati.

Dated, Guwahati, the 10th July, 2017

Deka/10-07-2017